

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 02.03.2020 (MONDAY)

COURT - III

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 189 of 2020	Duggal Associates Pvt. Ltd. Vs. Roofs and Ceilings Pvt. Ltd	Sushant	Jasdeep Singh Dhillon-R7

10:40 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Ms. Shreasha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 80 of 2020	Markand Adhikari Vs. Central Bank of India	Vidya Prabhakaran Khurana	O.P. Gaggar-R1
2.	Comp. App. (AT) (Ins) No. 240 of 2020	Empathy Infra & Engineering Pvt. Ltd. Vs. Bhuleswar Steel & Alloys Pvt. Ltd.	Kanupriya Tiwari	Sanjay Bhatt

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 311 of 2020	Pradeep Jain Vs. Navneet kumar Gupta, Liquidator and Erstwhile Resolution Proffetional of Runeecha Textile Ltd. & Ors.	Anusha Nagaranjan	
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4.	Comp. App. (AT) (Ins) No. 356 of 2020	Refex Energy Ltd. Vs. Jackson Engineers Ltd.	Siddhartha Iyer	
5.	Comp. App. (AT) (Ins) No. 357 of 2020	Rajesh Kumar Tripathi Vs. Era Housing & Developers (P) Ltd & Ors.	Apoorv Agarwal	
6.	Comp. App. (AT) (Ins) No. 358 of 2020	Boart & Wire SRL Vs. J.F.D. India Pvt. Ltd.	Prithvi Kapur	
7.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand
8.	Comp. App. (AT) (Ins) No. 360 of 2020	The South Indian Bank Ltd. Vs. S. Rajagopal, Liquidator & Ors.	Varun Lamba	Varsha Banerjee
9.	Comp. App. (AT) (Ins) No. 361 of 2020	Advance Surfactants India Ltd. Vs. State Bank of India	Shubham Saket	
10.	Comp. App. (AT) (Ins) No. 362 of 2020	Surya Design Line Pvt. Ltd. Vs. Small Industries Development Bank of India	Asheesh Jain	
11.	Comp. App. (AT) (Ins) No. 363 of 2020	NTCIL Real Estate Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
12.	Comp. App. (AT) (Ins) No. 364 of 2020	NTCIL Infrastructure Pvt. Ltd. Vs. Kannan Tiruvengadam & Ors.	Aastha Vishwakarma	
13.	Comp. App. (AT) (Ins) No. 365 of 2020	Shekhar Roy Choudhury Vs. Jai Trading Company & Ors.	Ankur S. Kulkarni	
14.	Comp. App. (AT) No. 58 of 2020	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao
15.	Comp. App. (AT) No. 59 of 2020	Abhilasha & Ors. Vs. Maurya Infotek Pvt Ltd. & Ors.	Gautam Bajaj	

For Hearing

16.	Comp. App. (AT) (Ins) No. 804 of 2019 Part Heard	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
17.	Comp. App. (AT) (Ins) No. 1489 of 2019 Part Heard	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	Ankur Kashyap	Ritika Garh-R3

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 875 of 2019	Ashish Mohan Gupta. Vs. The Liquidator of M/S Hind Motors India Ltd (In Liquidation)	Anannya Ghosh	Mohana Nijhanoan
2.	Comp. App (AT) (Ins) No. 1269 of 2019	Savitha Ravishgowda Vs. Rubfila International Ltd & Anr. & Ors.	Sayaree Basu Mallik	Zeeshan Diwan
3.	Comp. App (AT) (Ins) No. 1353 of 2019	FLSmith Pvt. Ltd. Vs. Lanco Infratech Ltd. Rep. by its Liquidator	T. Ravichandran	Vaijayant Paliwal
4.	Comp. App (AT) (Ins) No. 1451 of 2019	Om Prakash Pandey Vs. Bank of India & Anr.	Manisha pandey	Medha Tandon-R1
5.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
6.	Comp. App. (AT) (Ins) No. 97 of 2020	K.S. Sreenivasan Vs. Landmark Housing Projects (India) Pvt. Ltd.	Anasuya Chaudhury	
7.	Comp. App. (AT) (Ins) No. 116 of 2020	Nurani Subramanian Suryanarayanan Liquidator for M/S Care IT Solutions Pvt. Ltd. Vs. Employees State Insurance Corporation, Rep. by its Regional Director & Ors.	Arvind C.	
8.	Comp. App. (AT) (Ins) No. 190 of 2020	TUF Metallurgical Pvt. Ltd. Vs. Impex Metal & Ferro Alloys Ltd & Ors.	Vaibhav Mahajan	
9.	Comp. App. (AT) (Ins) No. 244 of 2020	Vinayak Laser Tech Pvt. Ltd. Vs. Instapower Ltd.	Vineet Sharma	
10.	Comp. App. (AT) (Ins) No. 251 of 2020	Pawan Kumar Vs. Utsav Securities Pvt. Ltd & Anr.	Aman Bhalla	

11.	Comp. App. (AT) (Ins) No.257 of 2020	Nitin Chandrakant Naik & Anr. Vs. Sanidhya Industries LLP & Ors.	Shruti Iyer	Ajay K. Jain-R3
12.	Comp. App. (AT) (Ins) No. 263 of 2020	Jay Ganesh Plating Works. Vs. Carline Pressings Pvt. Ltd.	Pratiksha Sharma	
13.	Comp. App. (AT) (Ins) No. 265 of 2020	Ankit International Sole Proprietorship of Arun Jain Vs. Unitech Machines Ltd. Through Resolution Professional Vivek Raheja	Rahul Gupta	
14.	Comp. App. (AT) No. 33 of 2020	Abhimanyu Singh & Ors. Vs. Brijnadan Industries Pvt. Ltd. & Ors.	Kartik Rai	
15.	Comp. App. (AT) No. 38 of 2020	Vipra Containers Pvt. Ltd. Vs. Registrar of Companies NCT of Delhi & Haryana	Sanjeev Kumar	

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By Order

-sd/-
Registrar